

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(10) C.P.(IB)3908(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.04.2019**

NAME OF THE PARTIES: Ganpati Industrial Pvt. Ltd.  
V/s  
Larsen & Toubro Ltd.

SECTION: 9 OF THE INSOLVENCY & BABKRUPCY CODE..

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**ORDER**

1. None for Petitioner. The Learned Representative for Respondent present.
2. Adjourned to **24.06.2019**.

09.04.2019  
Aah=

Sd/-  
**M.K. SHRAWAT**  
**Member (Judicial)**